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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/232/ (IB)/2017  
NAME OF THE PETITIONER(S) : METECNO INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : HYOSON AUTOMOTIVE INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	K.S. ILANGOVAN K.S. Ilangoovan Advocate & Attorney At Law	Advocate Counsel for Respondent	
2)	T.R. Ramen Advocate	Counsel for Petitioner	

ORDER

Counsel for petitioner present. Counsel for respondent present and prayed time for filing counter. Time extended at request. Put up on 24.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)